

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 216
CP-74/ND/2024

IN THE MATTER OF:

Ashish Jain

... **Applicant/Petitioner**

Versus

East West Linkers Pvt. Ltd.

... **Respondent**

Under Section: 241(1),242

Order delivered on 26.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

For the Intervener :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 05 pm. Let the matter be listed on 29.04.2024, high up on the Board.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)